



Government of Jammu and Kashmir
General Administration Department,
Civil Secretariat, Srinagar.

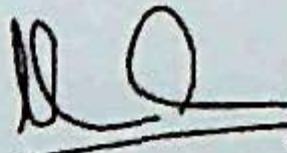
Notification
Srinagar, the 27th June, 2018

SRO 290.-In pursuance of section 2 of the Jammu and Kashmir Delegation of Powers Act, 2018 (Governor's Act No. 1 of 2018), the Governor is pleased to direct that:-

- i) in respect of the Departments allocated to Advisors vide notification SRO-282 of 2018 dated 23rd June, 2018, all the cases which are required to be submitted to the Cabinet in terms of Schedule-II of the Jammu and Kashmir Government Business Rules shall be submitted by the Administrative departments with the approval of the concerned Advisor to the State Administrative Council through the Chief Secretary.
- ii) in respect of the Departments allocated to Advisors vide notification SRO 282 of 2018 dated 23.06.2018, all cases which are required to be submitted to the Chief Minister in co-ordination or the Governor in terms of Schedule-III and Schedule-IV of the Jammu and Kashmir Government Business Rules shall be submitted by the Administrative Department concerned with the prior approval of the concerned Advisor to the Governor through Chief Secretary;
- iii) cases involving major policy decisions or having substantial financial implications shall be submitted by the Administrative Secretary concerned to the Advisor through the Chief Secretary.
- iv) the Business relating to the Departments of General Administration, Civil Aviation, Hospitality & Protocol, Estates and Information shall be submitted by the concerned Administrative Secretaries to the Advisors through Chief Secretary till further orders; and

- v) the powers already delegated to the Administrative Secretaries as notified vide notification SRO 281 of 2018 dated 23.06.2018, shall continue to be exercised by them.

By Order of the Governor.


(Hilal Ahmad), IAS 27/6/18
Commissioner/Secretary to the Government.

No. GAD(Adm)26/2016-V

Dated:27.06.2018

Copy to the:

1. Shri B. B. Vyas, Advisor to the Governor.
2. Shri K.Vijay Kumar, Advisor to the Governor.

Copy also to the:

1. All Financial Commissioners.
2. VC/Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Governor.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. All Commissioners/Secretaries to the Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Heads of Departments/Managing Directors.
11. Secretary, J&K Public Service Commission.
12. Director Estates.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. Director Archives, Archaeology and Museums.
16. Director, State Motor Garages, J&K
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/ Jammu.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, GAD.
22. Incharge website/Stock file.